

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206- CP(IB)/66(AHM)2023
WITH
ITEM No.207- IA/409(AHM)2024
in
CP(IB)/66(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Floorex Tiles
Vs.
Greenstone Granito Private Limited

.....Applicant

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Kavan Patel, Adv. for Mr. Vivek Bhamare &
Applicant in IA 409 of 2024

ORDER

CP(IB)/66(AHM)2023

None present for applicant.

Heard Ld. Counsel for the respondent. Respondent is directed to file written submissions within one-week.

List for filing written submissions on 24.06.2024.

IA/409(AHM)2024

None present for respondent.

List for filing written submissions on 24.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)